

THE HIGH COURT OF MEGHALAYA
SHILLONG


NOTICE

No.HCM – III/04/2015/1712

Dated, Shillong the 2nd November, 2017

It is hereby notified to all concerned that the cases listed in the Single Bench of Hon'ble the Chief Justice's Court at 02:00 PM shall be taken up in the Single Bench of Court No. 1 now.

By order


REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/1712A

Dated, Shillong the 2nd November, 2017

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
7. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
10. The Chief Librarian, High Court of Meghalaya, Shillong.
11. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
12. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
13. The Central Government Counsel, High Court of Meghalaya, Shillong.
14. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
15. President / Secretary, High Court Bar Association, Shillong.
16. President / Secretary, Shillong Bar Association, Shillong.
17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
18. The Court Masters, High Court of Meghalaya, Shillong.
19. Notice Board.
20. Office File.


REGISTRAR GENERAL